

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2990  
ANSWERED ON:10.08.2001  
LOANS THROUGH RRBS FOR INSTALLATION OF TUBE WELLS  
RAMDAS ATHAWALE

**Will the Minister of FINANCE be pleased to state:**

(a) the State-wise, number of small farmers especially in the Scheduled Castes and Scheduled Tribes dominated areas who have been provided loans by the Regional Rural Banks for installing tubewells during the last three years; and

(b) the State-wise amount of loan provided for the purpose?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

(a) National Bank for Agriculture & Rural Development (NABARD) has reported that loans for sinking tubewells are generally availed of by farmers having large holdings, while small and marginal farmers normally avail of loans for other minor irrigation activities such as dug wells and pumpsets. NABARD extends refinance support to Regional Rural Banks (RRBs) against their lendings for minor irrigation purposes including tubewells, dug-wells, pumpsets and other minor irrigation activities in favour of small and marginal farmers constituting their target clientele group. As reported by NABARD the information in respect of loans issued for all purposes including minor irrigation to small farmers for the year 1997-98 to 1999-2000 and loans outstanding there against is given in the statement-I. NABARD has further reported that disaggregated data in the manner sought for particularly regarding Scheduled Caste (SC) Scheduled Tribes (ST) beneficiaries under the category of small and marginal farmers, is not available with them.

(b) The State-wise amount of refinance under minor irrigation activities through RRBs for the last three years is given in the statement-II.